

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00078/2017
IN
OA. NO.170/001720/2015

DATED THIS THE 13TH DAY OF NOVEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

Jeena Anil Kumar,
W/o Anil Kumar,
Aged about 49 years,
Working as Senior SSA,
Office of EPF Organization, Peenya,
R/a No. 9041, 'Lemsden',
Prestige Wellington Park,
Gangamma Circle,
Bangalore – 560 013.Petitioner

(By Advocate Shri. B.S. Venkatesh Kumar)

Vs.

1. Smt M. Sathiyvathi,
Secretary to Government of India ,
Ministry of Labour,
Shram Shakti Bhavan,
New Delhi – 110 011

2. Dr. V.P. Joy,
Central Provident Fund Commissioner,
Employees Provident Fund
Organization (Headquarters),
Bhavishya Nidhi Bhawan,
No. 14, Bhikaji Cama Place,
New Delhi – 110 066.

3. Sri Maneesh Agnihotri,
Regional Provident Fund Commissioner,
Employees Provident Fund Organization,
Regional Office, No. 13,
Rajaram Mohan Roy Road,
Bangalore – 560 025.

4. Shri Pranit Joshi,
Assistant Central Provident
Fund Commissioner (Adm),
Employees' Provident Fund Organization,
Regional Office, Peenya,
Bangalore – 560 058.Respondents

ORDER (ORAL)

Heard. The respondents produces the case pending track record of the High Court of Karnataka, Bangalore Bench in W.P. No.7989/2017. Since this matter is pending, the Contempt Petition is dismissed with liberty. Notice discharged. No order as to costs.

(DR. K.B. SURESH)
MEMBER(J)

vmr

Annexures referred to by the petitioner in CP.No.78/2017

Annexure C-1: Copy of the order dated 25.7.2017 in OA.No. 170/1720/2015.

Annexure C-2: Copy of representation dated 16.1.2017.

Annexure C-3: Typed copy of representation dated 16.1.2017.

.....